योजनाएँ और बीमा उत्पादों जैसी आवश्यक सेवाओं के प्रावधान में सुविधा होगी। इससे न केवल सेवा पहुँच में सुधार होगा, बल्कि सुकन्या समृद्धि योजना जैसी योजनाओं को भी बढ़ावा मिलेगा, जिससे ग्रामीण समुदायों को बहुत लाभ होगा। मैं संबंधित मंत्री के ध्यान में लाने का आग्रह करता हूँ और अनुरोध करता हूँ कि आवश्यक कार्रवाई में तेजी लाने के लिए इसे अत्यंत तत्परता से संबोधित किया जाए। आपका त्वरित हस्तक्षेप डाक सेवाओं की गुणवत्ता में उल्लेखनीय रूप से सुधार करेगा और ग्रामीण निवासियों की आर्थिक और सामाजिक भलाई का समर्थन करेगा।

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The following hon. Members associated themselves with the matter raised by hon. Member, Shri Muzibulla Khan: Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. V. Sivadasan (Kerala), Shri P. Wilson (Tamil Nadu), Dr. John Brittas (Kerala), Shrimati Sulata Deo (Odisha), Shri Sujeet Kumar (Odisha) and Dr. Sasmit Patra (Odisha).

Now, Dr. Bhim Singh. He was not here earlier. But he has sent a request that he is back.

Demand for establishment of Extremely Backward Classes Finance and Development Corporation

डा. भीम सिंह (बिहार): महोदय, पिछड़ा वर्ग एक बहुत बड़ा वर्ग है, जिसमें आपसी गैर बराबरी भी काफी है। कुछ जातियां अत्यंत ही पिछड़ी हुई हैं। अत्यंत पिछड़ा वर्ग की जनता में अधिकांश मूलतः खेतिहर मजदूर, काश्तकार, दस्तकार, शिल्पकार, पशुपालक तथा समाज की सेवा करने वाले लोग शामिल हैं। विज्ञान की प्रगति तथा कल-कारखानों की स्थापना से ग्रामों के दस्तकार तथा शिल्पकार प्रायः बेकार हो गये हैं। जिन चीजों को वे अपनी कला कौशल से बनाते थे, उन्हें अब मशीनें बनाने लगी हैं। वे अकुशल मजदूर बन गये हैं। कृषि पर उनकी अधिक आश्रितता बढ़ गयी है, साथ ही उनकी बेरोजगारी बढ़ी है। जनसंख्या वृद्धि तथा कृषि पर अधिक आश्रितता बढ़ने से खेती भी अब कम होती जा रही है। तात्पर्य यह है कि सदियों से चली आ रही कठोर एवं जटिल सामाजिक व्यवस्था के शिकार पिछड़े वर्ग के इन लोगों को विज्ञान की प्रगति तथा कल-कारखानों की स्थापना ने बेरोजगार बनाकर आर्थिक रूप से पंगु बना दिया है।

अतः सरकार से अनुरोध है कि पिछड़े वर्गों के लोगों की हालत सुधारने तथा इनके ग्रामीण तथा कुटीर उद्योग धन्धों के विकास के लिए सरकार राष्ट्रीय पिछड़ा वर्ग वित्त एवं विकास निगम को सुदृढ़ करे और एक नए अत्यंत पिछड़ा वर्ग वित्त एवं विकास निगम की स्थापना करे, जो अत्यंत पिछड़े वर्ग के उत्थान के काम को अपने हाथ में ले, ताकि इस वर्ग का आर्थिक विकास हो सके।

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. Bhim Singh: Shri Ram Chander Jangra (Haryana), Dr. Sasmit Patra (Odisha), Dr. Anil

Sukhdeorao Bonde (Maharashtra), Shri Chunnilal Garasiya (Rajasthan) and Shri Amar Pal Maurya (Uttar Pradesh).

Now Dr. M. Thambidurai. ...(*Interruptions*)... You are right. His turn should have come in the end. But since he made a request, I acceded to it.

Concern over drug/alcohol menace

DR. M. THAMBIDURAI (Tamil Nadu): Sir, I would like to raise a very important matter afflicting the country and making lives of the people miserable. It is drug alcohol menace. Drug/alcohol abuse has become a worldwide menace. This has emerged as a serious concern, adversely affecting the physical and socio-economic well-being of the country. The epidemic of drug abuse in younger generation has assumed alarming dimensions in India. Addiction to alcohol/drugs not only affects the individual involved, but also the family and society at large.

India is sandwiched between two largest opium-producing regions of the world, that is, the Golden Triangle comprising Thailand, Myanmar and Vietnam on one side, and the Golden Crescent comprising Pakistan, Afghanistan and Iran on the other. The menace of drug/alcohol addiction has spread fast among the youth of India.

As far as Tamil Nadu is concerned, the incidence of sale of ganja and other narcotic drugs is increasing and they are available very easily near schools and colleges. Drug menace is rampant in Tamil Nadu, and every day, there are reports of murders, as a result of drugs/alcohol abuse. Drug and alcohol addiction has become a menace which threatens public health. In Kallakurichi in Tamil Nadu, a month ago, more than 65 persons died due to consumption of illicit and spurious methanol mixed liquor.

I request the Centre to formulate a pan-India policy on drug/alcohol abuse and send an advisory to the States in order to reduce abuse of all types of drugs.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. M. Thambidurai: Dr. Sasmit Patra (Odisha), Shrimati Sulata Deo (Odisha), Shrimati S. Phangnon Konyak (Nagaland), Shri Haris Beeran (Kerala), Dr. John Brittas (Kerala) and Dr. V. Sivadasan (Kerala).